

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Thiru Arooran Sugars Limited Date of Commencement of Liquidation: 08-04-2021; List of Stakeholders as on Date: 22-06-2021; Name of IP: Mr. Ramakrishnan Sadasivan; Process Number: 1; Last 5 digitof registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				66808965.02				NA
2	Liquidation costs incurred till date				3264115.00				NA
3	Secured financial creditors	7	4573090027.97	7	4546784065.95		26305962.02		Annexure 3
4	Unsecured financial creditors	17	10000797840.76	17	9999072672.76		1725168.00		Annexure 4
5	Operational creditors (Workmen)	432	147060032.41	432	124155544.41		22904488.00		Annexure 5
6	Operational creditors (Employees)	65	29265743.33	65	29265743.33		0		Annexure 6
7	Operational creditors (Government Dues)	5	73706747.00	5	70150778.00		3555969.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14198	1849815328.00	14198	871836118.85	918846363.00	977979209.15	3065420.00	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	946178232.00	3	22904488.00		923273744.00		Annexure 9
Total		14727	17619913951.47	14727	15734242491.32	918846363	1955744540.17	3065420	